C.C.A.No.151/05

21.2.2006

Hon'ble Mr. K.B.S Rajan, J.M Hon'ble Mr. A.K. Singh, A.M

For the applicant: None.

For the respondents: Sri S. Srivastava.

In view of the compliance report filed on 12.1.2006 and the receipt furnished by the applicant on 6.1.2006 annexed thereto, proceedings under contempt jurisdiction are dropped and notices are discharged. Liberty, however, granted to the applicant to revive at the appropriate time if necessary. Counter has been filed, is record.

Manish/-